



File No. 2/67/2021-Adm/APTEL- 62/24
Appellate Tribunal for Electricity

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
T:011-24368481-1518, TF:011-24368482,

Dated the 30th April 2024

OFFICE ORDER

Consequent upon the approval of the Appointments Committee of the Cabinet (ACC) for appointment of Shri Chander Mohan to the post of Registrar in Appellate Tribunal for Electricity in the Pay Matrix Level-14 (1,44,200-2,18,200) for a period of three years from the date of assumption of the charge, Shri Chander Mohan after having been relieved of his duties as Presiding Officer, Labour Court, Rouse Avenue Court Complex, New Delhi w.e.f. afternoon of 26.04.2024, vide order No. F.5(1)/RACC/2024/3095-3099-D dated 26.04.2024, assumed the charge of the post of Registrar in APTEL w.e.f. 27.04.2024 (FN) with approval of the Hon'ble Chairperson, APTEL.

2. He has been taken on the strength of Appellate Tribunal for Electricity.
3. This issues with the approval of the Competent Authority.

(D.C. Sharma)
Director (Administration)

Copy to :

1. ✓ Shri Chander Mohan, Ld. Registrar, APTEL.
2. PPS to Hon'ble Chairperson, APTEL.
3. PS/PPS to all Hon'ble Technical Members, APTEL.
4. Deputy Secretary (R&R), Ministry of Power w.r.t. their letter No.46/17/2023-R&R dated 22.04.2024.
5. The Registrar General, High Court of Delhi, Shershah Road, New Delhi w.r.t. letter No.2555-2558/DHC/GAZ/G-8/APTEL/2024 dated 23.04.2024
6. Principal District & Session Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi, w.r.t. their order No. F5(1)/RACC/2024/3095-3099-D dated 26.04.2024.
7. Pay and Accounts Officer, PAO (Sectt.) Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.
8. Consultant (IT) for updation on official website.
9. Personal file of Shri Chander Mohan, Ld. Registrar, APTEL.
10. Office copy.
11. Guard file.